

**Central Administrative Tribunal
Principal Bench**

OA-2947/2017

New Delhi, this the 22nd day of March, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Mrs. Bimla, age-53 years,
Designation Senior Staff Nurse,
ESIC Hospital, Basaidarapur, New Delhi,
W/o Sh. Manoj Kumar,
R/o House no. 14, Type-C,
PGIMER Sector-12, Chandigarh.

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Applicant

(through Sh. D.K. Chopra)

Versus

1. Director General,
ESIC Corporation,
ESIC Headquarters,
Kotla Road, New Delhi.
2. Director (Medical) Delhi.
ESIC Dispensary Complex,
Tilak Vihar,
New Delhi-110018.
3. Medical Superintendent,
ESIC Hospital,
Basai Darapur, Ring Road,
New Delhi.

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Respondents

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Sh. Sanjay Kumar, UDC, is present on behalf of the respondent
department no. 3 and has handed over a copy of circular dated 14.12.2017

in which it is informed that the applicant has expired on 19.10.2017. The circular dated 14.12.2017 is taken on record.

2. Learned counsel for the applicant states that in the event that the applicant has expired on 19.10.2017 and nobody from the family has contacted him till date, nor given any information about the applicant, he wishes to withdraw this instant OA with liberty to file a petition as per law, if any need arises in future.

2. OA is accordingly dismissed as withdrawn with liberty as prayed.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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